Annexure – 3

Name of the corporate debtor: Sri Munisuvrata Agri International Limited
Date of commencement of CIRP: 30.09.2026 (Order dated 30.09.2026 was received on 05.10.2026)

List of creditors as on: 05th November, 2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that maybe set-off	Amount of claim not admitted	Amountof claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share inCoC					
1	CFM Asset Reconstruction Pvt. Ltd.	17-10-2026	1154,76,31,551.00	1131,86,51,996.00	Secured	1131,86,51,996.00	-	No	82.64	-	-	-	22,89,79,555.00	
2	Punjab & Sind Bank	17-10-2026	25,19,66,573.00	25,19,66,573.00	Secured	25,19,66,573.00	-	No	1.84	-	-	-	-	
3	UCO Bank	29-10-2026	180,56,37,079.92	180,50,89,606.92	Secured	180,50,89,606.92	-	No	13.18	-	-	5,47,473.00	-	
4	Punjab National Bank	30-10-2026	32,09,60,966.26	32,09,60,966.26	Secured	32,09,60,966.26	-	No	2.34	-	-		-	
	TOTAL		**1392,61,96,170.18**	**1369,66,69,142.18**		**1369,66,69,142.18**	-	**-**	**100.00**	**-**	**-**	**5,47,473.00**	**22,89,79,555.00**	

DETAILS OF SECURITY INTEREST:

1. CFM ASSET RECONSTRUCTION PRIVATE LIMITED

A. PRIMARY SECURITY

1. First Charge on all of the following assets:

There are two properties in the name of the company mortgaged with us which are as under;

a. Leasehold property in the name of the company at Sudharas Food Park, Sankrail, Howrah , West Bengal.
b. Freehold property (Land and Building with Plant and Machinery) at Kushalnagar Industrial Estate, Kushalnagar, Karnataka.

B. COLLATERAL SECURITY

NIL

C. PERSONAL GUARANTOR

The liability of Guarantor is coextensive with that of the borrower and the Guarantors as follows:

i. Jayant Kumar Jain
ii. Navin Kumar Jain
iii. Hulash Chand Jain

2. PUNJAB AND SIND BANK

A. PRIMARY SECURITY

1. First Charge on all of the following assets:
Hypothecation of all present and future stocks and book debts and other current assets of the Company under the PariPassu charges with

other Bankers under consortium arrangement.

B. COLLATERAL SECURITY

i. 1st PariPassu charge on all plant & machinery, furniture, weighing/vending machine etc.

ii. 1st equitable mortgage charge over the property on pari-passu basis at Sankrail measuring 3.46 Acres vide Lease Deed no. 3914/15/16 of 2007 (Rs.39.08 Cr).

iii. 1st equitable mortgage charge over the property on pari-passu basis at Kushalngara, Karnataka (Rs.14.02).

iv. Equitable mortgage over company's property at panipat on pari-passu basis with other WC bankers Mahawati Road Patti, Panipat Rs (15.00cr)

v.

C. PERSONAL GUARANTOR

i. Jayant Kumar Jain

ii. Navin Kumar Jain

iii. Hulash Chand Jain

3. UCO BANK

A. PRIMARY SECURITY

1st paripassu charge on company's property located at Plot No. 24/14,24/15,24/16 and 24/17, sy no, 36/1,36/7,36/8 Kudlar Village, Kushalnagar Industrial Area, Kushalnagara, Somawarpet Hobli, District, (LMJ).

B. COLLATERAL SECURITY

NIL

C. PERSONAL GUARANTOR

i. Jayant Kumar Jain

ii. Navin Kumar Jain

iii. Hulash Chand Jain

4. PUNJAB NATIONAL BANK

There are two properties in the name of the company mortgaged with us which are as under;

a. Leasehold property in the name of the company at Sudharas Food Park, Sankrail, Howrah , West Bengal.
b. Freehold property (Land and Building with Plant and Machinery) at Kushalnagar Industrial Estate, Kushalnagar, Karnataka.

C. PERSONAL GUARANTOR

i. Jayant Kumar Jain
ii. Navin Kumar Jain
iii. Hulash Chand Jain